

(d) the time by which they shall be absorbed in other departments and steps taken to protect their salary and seniority?

[THE MINISTER FOR WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) and (b). Consistently with the Government's intention to progressively wind up sections as and when the assigned item of work contracts or gets completed, so far 24 employees have been either absorbed in other Departments or adjusted with the Department itself.

As on 1-5-1978 :

Group	A	31
Group	B	147
Group	C	341
Group	D	171
		690

(c)

Group	A	30
Group	B	138
Group	C	330
Group	D	168
		666

(d) The employees of the Department as and when rendered surplus will be considered for appropriate absorption elsewhere their pay and seniority being governed by the applicable rules.

Agricultural extension programme in West Bengal

2065. SHRI M.A. HANNAN ALHAJ:

SHRI SACHINDRA LAL SINGHA:

Will the Minister of AGRICULTURE and IRRIGATION be pleased to state:

(a) whether International Development Association approved any project in West Bengal for the agricultural extension programme;

(b) if so, the details of the scheme and the area covered and amount sanctioned; and

(c) the details of the work done, amount spent and the area benefited by the implementation of the schemes?

THE MINISTER FOR AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) : (a) Yes, Sir. An agreement with the International Development Association and the Government of West Bengal has been signed on 1st June, 1977.

(b) The project provides for consolidation and strengthening of the extension service, upgrading of adaptive research facilities and staff training. The programme envisages a coverage of the entire State except for District Darjeeling. A centrally sponsored scheme has been sanctioned for support of this approach for an amount of Rs. 48.20 lakhs for 1977-78 and Rs. 34.59 lakhs for 1978-79.

(c) The information is being collected from the State Government and will be laid on the Table of the Sabha.

Upgradation of Kendriya Vidyalaya at Hoshangabad

2066. SHRI HARI VISHNU KAMATH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the General Manager and employees of Security Paper Mill, Hoshangabad have submitted a representation for the upgrading from class V to class VII of Kendriya Vidyalaya recently opened there; and

(b) if so, whether Government propose to concede their just demand; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI) : (a) Yes, Sir. A representation was received from the General Manager and employees of Security Paper Mill, Hoshangabad, for upgrading the Kendriya Vidyalaya opened there from class V to class VIII.

(b) The Kendriya Vidyalaya at Hoshangabad has been opened this year with classes I to V. A higher class is added in each subsequent year until the school attains the secondary or higher secondary level. The proposal for opening of classes up to VIII in the new school at Hoshangabad could not be considered for want of suitable accommodation and physical facilities.